

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-CW-170-2020

**Shirish Kamat**..... **Applicant/Petitioner****V e r s u s****Vishwas Jotkar & others.**..... **Respondents-defendants**

Adv. Nigel Da Costa Frias for the Applicant/Petitioner.

Adv. Mr. P. Rao for the Respondents no.1 to 4.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 7th September, 2020.****ORDER:**

The petitioners' counsel informs the Court that there is a connected matter to be listed on 14/9/2020. If the matter goes to that day, it is beneficial. Shri P. Rao, the learned counsel for the respondents, nevertheless, seeks two weeks time. Tentatively, let the matter be listed on 14/9/2020. If the Court is satisfied on that day that the matter needs further adjournment, that it convenient, it will do so.

2. Post the matter on 14/9/2020.

**DAMA SESHADRI NAIDU, J.**

AP/-